

- Read: 1) Hon'ble High Court Circular dated 16/04/2021 received from the Hon'ble Registrar General, High Court, Bombay alongwith letter bearing No. Insp-I/33/2021, dated 16/04/2021
- 2) Hon'ble High Court Letter received from the Hon'ble Registrar General, High Court, Bombay bearing No. Insp-I/34/2021, dated 22/04/2021 to the extent of strength/attendance of staff.
- 3) District Court Letter Marathi/HKW(Adm) No.2737/2021, dated 16/04/2021.
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O R D E R

In compliance with the directions contained in letter dated 22/04/2021 under reference No.2, issued by the Hon'ble High Court Bombay and in super session of Order under reference No.3, the undersigned modifies the order only to the extent of strength/attendance of staff, in the Judicial District Latur **with effect from 23/04/2021, until further order.**


All Judicial officers/Presiding officers shall make appropriate arrangement in respect of attendance of **staff from 50% to 15%, by rotation** of their respective courts/offices. So also the Registrar, District Court Latur shall make arrangement regarding attendance of **staff from 50% to 15%, by rotation,** in all Departments/sections at District Court, Latur with consultation of the Presiding officer.

All the Judicial officers in Latur Judicial District to bring this office order to the notice of all the staff members working under their control **and compliance made in pursuance of the above order be submitted to the undersigned.**

All the concerned to follow the above directions scrupulously.

The D.S.A./Jt. D.S.A./Senior System officer of the computer section, District Court Latur, to upload this order on the official website of District Court, Latur.

DISTRICT COURT, LATUR


(R.S.Tiwari)
Principal District Judge,
L A T U R.

Dated 22nd April, 2021.

Copy submitted with due respect to:

- 1) The Hon'ble Registrar General, High Court, Bombay-32.
- 2) The Hon'ble Registrar (Inspection), High Court, (Appellate Side), Bombay.

Copy forwarded for information & necessary action to:

- 1) The District Judge-1, Latur/Udgir/Nilanga/Ahmedpur.
- 2) The District Judge-2, Latur /Udgir
- 3) The District Judge-3/4/5/6/7, Latur.
- 4) The Extra Joint District Judge, Latur.
- 5) The Ad-hoc District Judge-1, Latur/Udgir.
- 6) The Civil Judge, S.D., Latur/Udgir/Nilanga/Ahmedpur.
- 7) The Joint Civil Judge S.D., Latur/Udgir/Nilanga.
- 8) The 2nd/3rd/4th Joint Civil Judge, S.D., Latur.
- 9) The Secretary, District Legal Services Authority, Latur.
- 10) The Chief Judicial Magistrate, Latur.
- 11) The Civil Judge J.D. AUSA/Chakur/Renapur/Deoni.
- 12) The Joint Civil Judge, J.D., Latur/AUSA/Ahmedpur/
Nilanga/ Udgir/ Chakur/ Renapur.
- 13) The 2nd Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 14) The 3rd Joint Civil Judge, J.D., Latur/Nilanga/Udgir.
- 15) The 4th/5th/6th Joint Civil Judge, J.D., Latur.
- 16) The Extra Joint Civil Judge, J.D., Latur.
- 17) The Nyayadhikari, Gram-Nyayalaya, Shirur Anantpal/Jalkot.
- 18) The Court Manager, District Court, Latur.
- 19) The Judge, Family Court, Latur.
- 20) The Member, Industrial Court, Latur.
- 21) The Judge, Labour Court, Latur.
- 22) The Judge, Co-operative Court, Latur.
- 23) The Presiding Officer, School Tribunal, Latur.
- 24) The Joint Charity Commissioner, Latur.
- 25) The District Government Pleader, Latur.
- 26) The Personal Assistant to P.D.J., District Court, Latur.
- 27) The Registrar, District Court, Latur.
- 28) All Branch in District Court, Latur (C&F Br./Record Br./Statement Branch/
Judicial Br./Insp.Br./ComputerBr.).
- 29) Notice Board.


Principal District Judge,
Latur